



# IOC conducts mega LPG safety panchayat

Chennai, Jun 5: A mega LPG safety panchayat was conducted by Indian Oil Corporation Limited in Sunguvarchattam. ED and TNSO M. Annadurai and CGM (LPG) N. Manoharan had graced the occasion in which around 500 LPG consumers of Padmavathy Gas agencies PRM Indane and Mallika Indanegas

agencies belonging to Sriperumbudur and Sunguvarchattam villages had participated.

Kavitha Ravikumar , DLSH Chennai Indane Divisional Office delivered the safety clinic address and elaborated on various safety precautions to be taken when handling LPG. The participants were briefed on safety tips like keeping cylinders in

upright position, hazards if stove is placed below the cylinders , dos and don'ts/emergency handling in case of LPG leaks etc .

Customers were also explained about LPG emergency helpline number 1906 and how any complaint registered through 1906 gets rectified within 2 hours. Satyakam Sarma , Mgr (LPG-S) elaborated on

new age products like 10kg composite cylinder, 5kg FTL cylinders and High thermal efficiency stoves .

ED & SH Tamil Nadu& Puducherry , stressed the importance of pre delivery checks when getting a cylinder refill . A quiz was conducted for the participants and prizes were distributed.

# Renault Nissan expands environmental commitment

Chennai, Jun 5: On the occasion of World Environment Day, Renault Nissan Automotive India Private Limited (RNAIPL) is proud to announce its

plans to rejuvenate five additional waterbodies in and around Oragadam where the company is located.

These waterbodies are in addition to the ten lakes and ponds in the Oragadam/ Kanchipuram area that RNAIPL had already committed to revitalise in 2023,

| NAME CHANGE                                                                                                                                                                                                                                                                                                                                                                                                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>M. SIVAKUMAR, ARMY No.1064249K, W/o. Sivabahagya Sivakumar</b> , residing at No. 3A, 3rd Street, Sakthi Ganapathy Nagar, Thiruvottiyur, Chennai – 600 019. My Wife Date of Birth is <b>27.05.1973</b> and her Name Wrongly mentioned in my PPO and Discharge book as <b>S BHAGYA</b> . Her Correct Name is <b>SIVABAHAGYA SIVAKUMAR</b> vide affidavit Dated : <b>04.06.2024</b> before Notary Public <b>S. RAMESH</b> . Chennai. |
| <b>M. SIVAKUMAR</b>                                                                                                                                                                                                                                                                                                                                                                                                                     |

| NAME CHANGE                                                                                                                                                                                               |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>MOHAMED ATHEEF RAHUMAN, S/O. Jahir Hussain, DATE OF BIRTH: 08.09.2005, No.3/2 Palavayal Street, Agaram Jawahar Nagar, Chennai –600082</b> Shall henceforth be known as <b>MOHAMED ATHIF RAHUMAN</b> |
| <b>MOHAMED ATHEEF RAHUMAN</b>                                                                                                                                                                             |

| NAME CHANGE                                                                                                                                                                                                          |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>MALA KARTHI, W/O. A. Karthik, Date of Birth: 08.03.1987, Residing at New No. 31, Old No.15, Flowers Road, Jaganathan Nagar, Arumbakkam, Chennai –600 106.</b> shall henceforth be known as <b>MALA KARTHIK</b> |
| <b>MALA KARTHI</b>                                                                                                                                                                                                   |

| NAME CHANGE                                                                                                                                                                                                                                                                      |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| My Daughter, <b>Sai Nikitha Tanjore Seturaman Raju, Date of Birth: 06.08.2009, (District of Birth: Chennai), Residing at Sahana Apartment, Flat No. 7, 3rd Floor, Door No.17, 2nd Main Road, R.A.Puram, Chennai–600 028.</b> shall henceforth be known as <b>SAI NIKITHA TSR</b> |
| <b>Raju Seturaman, Father</b>                                                                                                                                                                                                                                                    |

| NAME CHANGE                                                                                                                                                                                                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>JYOTHI GENJI, W/O Mylangam Kumar Ganesh, Date of Birth: 09.12.1988, Residing at 47/38, Mannar 2nd Street, Vadapalani, Chennai –600026.</b> Shall henceforth be known as <b>JYOTHI MYLANGAM KUMAR GANESH</b> |
| <b>JYOTHI GENJI</b>                                                                                                                                                                                               |

| NAME CHANGE                                                                                                                                                                                                                                                           |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>Siddharth Hariharan Eranzathu Sudharsan, S/O: Sudharsan, DATE OF BIRTH: 14 .11.1988, residing at NO. 44 , V G P South Main Road, Sholinganallur, AKKARAI sholinganallur, Chennai – 600119.</b> shall henceforth be known as <b>SIDDARTH HARIHARAN SUDHARSAN</b> |
| <b>Siddharth Hariharan Eranzathu Sudharsan</b>                                                                                                                                                                                                                        |

| NAME CHANGE                                                                                                                                                                                                                                                                                                      |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, Old GIVEN NAME: <b>PREMALATHA, Old Sur Name: GNANA KUMAR, D/O. A. Perumal, DATE OF BIRTH: 14.05.1975, Residing at HIYAM "THIRU" Apts, Block-7, 4th Floor, B-7, North Jeganatha Nagar, Villivakkam, Chennai – 600049.</b> shall henceforth be known as <b>New Given Name: PREMALATHA New Sur Name: PERUMAL</b> |
| <b>Old GIVEN NAME: PREMALATHA, Old Sur Name: GNANA KUMAR</b>                                                                                                                                                                                                                                                     |

| NAME CHANGE                                                                                                                                                                                                                                                                                          |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| My Son, <b>Sai Harsha Valiguntapuram Sureshkumar, S/o.Suresh Kumar Valiguntapuram</b> Srinivasulu, Date of Birth: 09.02.2017, Residing at B-7, Prince Village, No.105, Elaya Street, Tondiarpet, Chennai – 600 081. shall henceforth be known as <b>Sai Harshavardhan Valiguntapuram Sureshkumar</b> |
| <b>Sudha Gopalakrishnan, Mother</b>                                                                                                                                                                                                                                                                  |

| NAME CHANGE                                                                                                                                                                                                                                     |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>SHETTY PARASURAMAN / BALAJI, S/O. S.Parasuraman, DATE OF BIRTH: 26.03.1989, Residing at 3 F1 Lakshminivas, 1st Floor, 7th Main Road, Rajaanmalai puram, Chennai – 600028.</b> Shall henceforth be known as <b>SHETTY PARASURAM/BALAJI</b> |
| <b>SHETTY PARASURAMAN/ BALAJI</b>                                                                                                                                                                                                               |

| NAME CHANGE                                                                                                                                                                                                                                                                                  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>JAIN VIMAL CHAND, S/O: Gulabchand Jain, DATE OF BIRTH: 13.11.1963, residing at H-1804, 18th Floor, KLP Abhinandan Apts, NO.1, Strahans Road, Near Pattalam Bus Stand, Pattalam, Perambur Barracks, Chennai– 600012.</b> Shall henceforth be known as <b>VIMALCHAND GULABCHAND JAIN</b> |
| <b>JAIN VIMAL CHAND</b>                                                                                                                                                                                                                                                                      |

| NAME CHANGE                                                                                                                                                                                                                                                                                                                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| My Son, Old Given Name: <b>BURHANUDDIN IDRISH Old Sur Name: BHARMAL, S/O. Idrish Yusuf Ali Bharmal, Date of Birth: 31.03.2018, Residing at Radiance Supremo, Tower-1, Flat T1-B902, 131 GNT Road, Madhavaram, Chennai – 600 060.</b> shall henceforth be known as <b>New Given name: BURHANUDDIN New Sur name: IDRISH BHARMAL</b> |
| <b>Idrish Y Bharmal Father</b>                                                                                                                                                                                                                                                                                                    |

| NAME CHANGE                                                                                                                                                                                                                                                                                |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, Old Given name: <b>MOHAMMAD MERAJ Old Sur name: .... Date of Birth: 20.07.1988, Residing at No.3/20, Indira Gandhi Street, Indira Gandhi Puthama Nagar, OMR, Kazhipattur, Kancheepuram – 603 103.</b> shall henceforth be known as <b>New Given name: MOHD MERAJ New Sur name: ....</b> |
| <b>Old Given name: MOHAMMAD MERAJ Old Sur name: ....</b>                                                                                                                                                                                                                                   |

| NAME CHANGE                                                                                                                                                                                                                                                                         |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, OLD Surname: <b>:HABEEB, OLD Given Name: KADER ROSIYAL, W/O: HABEEB, DATE OF BIRTH: 06.11.1963, Residing at Old No.37, New No.83/4, Pachaippan Street, Ellis Road, Chennai – 600 002.</b> Shall henceforth be known as <b>New Surname: :HABEEB, New Given Name: KADER ROSIYA</b> |
| <b>OLD Surname: :HABEEB, OLD Given Name: KADER ROSIYAL</b>                                                                                                                                                                                                                          |

| NAME CHANGE                                                                                                                                                                                                                                         |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>KALAIVANI KABILAN, W/O: Gokulnath Sundaramurthy, DATE OF BIRTH: 05.01.1985, residing at NO. 9/3, Gulam Abbas Alikhan, 7th Street, Thousand Lights, Greams Road, Chennai –600 006.</b> Shall henceforth be known as <b>KALAIVANI GOKULNATH</b> |
| <b>KALAIVANI KABILAN</b>                                                                                                                                                                                                                            |

| NAME CHANGE                                                                                                                                                                                   |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>PRABHU RAVISHA, S/O Ravi Sha, Date of Birth: 04.10.1994, Residing at No. 14, Bazaar Street, Chintadripet, Chennai –600 002.</b> shall henceforth be known as <b>PRABHU SHA RAVI SHA</b> |
| <b>PRABHU RAVISHA</b>                                                                                                                                                                         |

| NAME CHANGE                                                                                                                                                                                                                              |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>THAMEM ANSARI, S/O Shahul Hameed, Date of Birth: 03.06.1968, Residing at Old No. 184, New No.123/2, 2nd Floor, Adham Street, Royapuram, Chennai–600 013.</b> shall henceforth be known as <b>THAMEEM ANSARI S/O. SHAHUL HAMEED</b> |
| <b>THAMEM ANSARI</b>                                                                                                                                                                                                                     |

| NAME CHANGE                                                                                                                                                                                                               |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>VIDYA BALAJI SUNDAR, W/O BALAJI SUNDAR, Date of Birth: 24.12.1975, Residing at No.38/17, Sri Yoga, 2nd Floor, Muthamman Nagar, Ayanavaram, Chennai–600023.</b> Shall henceforth be known as <b>VIDYA GOVINDARAO</b> |
| <b>VIDYA BALAJI SUNDAR</b>                                                                                                                                                                                                |

| NAME CHANGE                                                                                                                                                                                                                  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>SYED MEER MOIDEEN, S/O. SYED MEER, DATE OF BIRTH: 05.01.1972, Karunkuzhi, Tamilnadu, Residing at No.58/2, Ramasamy Street, Puliyanthope, Chennai – 600 012.</b> Shall henceforth be known as <b>SYED MEER MOHIDEEN</b> |
| <b>SYED MEER MOIDEEN</b>                                                                                                                                                                                                     |

| NAME CHANGE                                                                                                                                                                                                                                                                                                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, Old Given name: <b>Nageswara Prasad, Old Sur name: Yeleswara S/O Yeleswarapo Sankaravadhani, Date of Birth: 01 .11.1963, Residing at No.14, D-9, Balamurugan Apts, 4th Cross Street, Ul Colony, Kodambakkam, Chennai – 600024.</b> shall henceforth be known as <b>New Given name: NAGESHWARA PRASAD New Given name: YELESWARAPU</b> |
| <b>Old Given name: Nageswara Prasad, Old Sur name: Yeleswara Poo</b>                                                                                                                                                                                                                                                                    |

| NAME CHANGE                                                                                                                                                                                                         |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>KANDASWAMI JAYARAMAN, S/O Jaya Raman, Date of Birth: 30.10.1976, Residing at No. 23, B13 Ragam Apts, M.P.M. Street, Vyasarpadi, Chennai–600 039.</b> shall henceforth be known as <b>KANDASWAMY JAYARAMAN</b> |
| <b>KANDASWAMI JAYARAMAN</b>                                                                                                                                                                                         |

| NAME CHANGE                                                                                                                                                                                                                                                          |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>Hayar Nisha – Osarathan Mithar Sha Saik Hussain, W/O. Salva Mohamed, DATE OF BIRTH: 03.06.1965, Residing at No. 624C, 3rd Block, 67th Street, Muthamizh Nagar, Kodingayyur, Chennai – 600118.</b> Shall henceforth be known as <b>HAYAR NISHA-SAIK HUSSAIN</b> |
| <b>Hayar Nisha – Osarathan Mithar Sha Saik Hussain</b>                                                                                                                                                                                                               |

| NAME CHANGE                                                                                                                                                                                                                                                                |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| I, <b>SUBRAMANIAN KAMAKSHI, D/o, Ramaiya, DATE OF BIRTH: 09.05.1979 –Chennai, residing at F. No. 7, Shiyam Shreays Apartments, No.15/8, Dhandapani Street, T.Nagar, Chennai– 600017.</b> shall henceforth be known as <b>New Surname: RAMAIYA New Given Name: KAMAKSHI</b> |
| <b>SUBRAMANIAN KAMAKSHI</b>                                                                                                                                                                                                                                                |

# TATA AIA Life Insurance offers instant loan against policy

Chennai, Jun 5: Tata AIA Life Insurance (Tata AIA), one of India's leading insurance companies, has launched a disruptive service proposition for its consumers. Those policyholders looking for emergency funds can avail an instant loan of upto Rs. 1 lakh from their insurance policy without losing any coverage. The loan amount is credited to the consumer's account within 1 minute via the insurer's state-of-the-art MyDigiAccount portal.Since the launch, this digital-first initiative has already processed over 500 requests and disbursed around Rs. 5.5 crores, streamlining liquidity solutions for policyholders.

The facility allows consumers to borrow against the surrender value of select life insurance policies, ensuring they can quickly access funds with minimal paperwork and competitive rates. Policyholders can borrow an amount of up to Rs.1 lakh without providing collateral or going through a credit check at an interest rate of 8.80% per annum, much lower than the prevailing rate for personal loans. The streamlined process allows consumers to receive their funds within a minute of application, bypassing the delays of traditional loan approvals.

Speaking on this occasion, Sanjay Arora, Executive Vice President & Head of Operations of Tata AIA, said, “While the need

for emergency funds can arise for anyone and at any time, none of us would want to compromise on our loved ones' financial security. The Instant Loan Facility underscores our commitment to our consumers to enable them to be fikar-free in any situation, including exigencies, without having to surrender their policy. We are proud to be the first in the industry to offer a digital end-to-end processing system for loan payouts. This demonstrates our commitment to leveraging technology to deliver exceptional customer experiences and set new benchmarks in the insurance industry.”

# Innovation, youth empowerment, entrepreneurship should continue: Electronics industry

Chennai, Jun 5: The upcoming government should continue to prioritise innovation, youth empowerment, and entrepreneurship, in line with the overall focus on governance, development, and performance, electronics industry experts said on Wednesday.

According to Varun Gupta, Co-Founder of Boul, as the electronics sector maintains its upward trajectory, government support remains instrumental in bolstering global competitiveness.

“The Production-Linked Incentive (PLI) scheme tailored for hearables and wearables is poised to play a pivotal role in realising the government's ambitious export targets, providing a substantial boost to the sector's competitiveness and contribution to the global market,” Gupta told IANS.

A PLI scheme worth Rs 12,195 crore has been initiated for the manufacturing of telecom and networking products. In addition, incentives worth more than Rs 4,000 crore have been earmarked for the design-led manufacturing scheme of the existing PLI Scheme.

In addition, Madhav Sheth, CEO of HTech, anticipated further growth and development, particularly in artificial intelligence (AI), local manufacturing and semiconductors in the next five years.

“I also anticipate a further boost for local manufacturing driven by the shift in the global supply chains and increasing interest from global companies in establishing manufacturing facilities in India,” he added.

# Yokogawa acquires Indian flowmeter manufacturer

Chennai. Jun 5: Yokogawa India Limited announces that parent company Yokogawa Electric Corporation of Japan has completed the acquisition of Adept Fluidyne Pvt. Ltd. (“Adept”), one of the largest Indian manufacturers of magnetic flowmeters in India. Company officials present for the announcement: Sajiv Nath, Vice President, Yokogawa Electric-Japan, Regional Chief Executive -South Asia, Managing Director Yokogawa India Limited, and Vinayak Gadre, Managing Director for Adept Fluidyne Pvt Ltd.

Flowmeters are an essential industrial instrument that can measure the flow rates and, with some products, the density and temperature of liquids, gases, and steam. Various measurement technologies are available depending on the purpose of measurement, the type and condition of the fluid or gas, and the measurement conditions. With the rapid expansion of India's industrial sector under the Government of India's ‘Make in India’ initiative, which aims to transform India into a global manufacturing hub by encouraging both multinational and domestic companies to manufacture their products within the country, the demand for flowmeters continues to grow. This growth is further fueled by adopting agile manufacturing practices, which enhance the responsiveness and efficiency of production processes in various industries.

Sajiv Nath- Vice President, Yokogawa Electric-Japan, Regional Chief Executive, South Asia, Managing Director-Yokogawa India Limited, shares, “We are committed to the Indian market as we firmly believe in ‘Make in India’. It is exciting to be a part of India’s sustainable transformation growth trajectory. Today marks a pivotal moment in our company’s history as we announce the acquisition of Adept. We embark on a journey of innovation and growth, combining the best Indian expertise with Japanese quality and excellent ingenuity, all under the spirit of ‘Make in India’.

| FORM B<br>PUBLIC ANNOUNCEMENT<br>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) |                                                                                    |                                                                                                                                   |
|------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|
| FOR THE ATTENTION OF THE STAKEHOLDERS OF<br>M/S MEENAKSHI CARGO FORWARDERS PRIVATE LIMITED                                               |                                                                                    |                                                                                                                                   |
| SL.NO.                                                                                                                                   | PARTICULARS                                                                        | DETAILS                                                                                                                           |
| 1.                                                                                                                                       | Name of Corporate Debtor                                                           | M/s Meenakshi Cargo Forwarders Private Limited                                                                                    |
| 2.                                                                                                                                       | Date of Incorporation of Corporate Debtor                                          | 18-05-2017                                                                                                                        |
| 3.                                                                                                                                       | Authority under which Corporate Debtor is incorporated/registered                  | ROC-Chennai                                                                                                                       |
| 4.                                                                                                                                       | Corporate Identity No./ Limited Liability Identification No. of corporate debtor   | U74140TN2017PTC116601                                                                                                             |
| 5.                                                                                                                                       | Address of the registered office and principal office (if any) of corporate debtor | Plot No.1, Door No 10A,S2, Second Floor, Chozha Residency, North Raja Street, Alandur Chennai-600016 IN                           |
| 6.                                                                                                                                       | Date of closure of Insolvency Resolution Process                                   | 31-05-2024                                                                                                                        |
| 7.                                                                                                                                       | Liquidation commencement date of Corporate Debtor                                  | 31-05-2024                                                                                                                        |
| 8.                                                                                                                                       | Name and Registration number of the Insolvency Professional acting as liquidator   | Mahesh Lakshmanadass IBI/IPA-001/IP-P01734/2019-20/12654                                                                          |
| 9.                                                                                                                                       | Address and E-mail of the Liquidator, as registered with the Board                 | 3/318/CS/11, Bhagya Residency, Ramaiyan Kadu, Seelanaickenpatti, Salem-636201, Tamilnadu.<br>Email: maheshstup@gmail.com          |
| 10.                                                                                                                                      | Address and E-mail to be used for correspondence with the Liquidator               | 3/318/CS/11, Bhagya Residency, Ramaiyan Kadu, Seelanaickenpatti, Salem-636201, Tamilnadu.<br>Email: meenakshicargofolig@gmail.com |
| 11.                                                                                                                                      | Last date for submission of claims                                                 | 30-06-2024                                                                                                                        |

Notice is hereby given that the National Company Law Tribunal Division Bench-II, Chennai has ordered the commencement of liquidation of the M/s Meenakshi Cargo Forwarders Private Limited on 31.05.2024 under section 33 & 34 of the Code.

The stakeholders of M/s Meenakshi Cargo Forwarders Private Limited are hereby called upon to submit their claims with proof on or before 30-06-2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with the proof in person, by post or by electronic means.

**Submission of false or misleading proof of claims shall attract penalties.**

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

**Name and signature of Liquidator: Mahesh Lakshmanadass 95666 58358**

**Date and place: 05th June 2024 Salem, Tamilnadu:**

| S.M.I.L.E. MICROFINANCE LIMITED                                                                                      |
|----------------------------------------------------------------------------------------------------------------------|
| Regd. Office: 8th Floor, South Tower, KRM Plaza, No. 2<br>Harrington Road,Chetpet, Chennai,Tamil Nadu, India, 600031 |
| E-mail: cfo@sftd.in;so@sftd.in; Website: www.sftd.in                                                                 |
| CIN: U67190TN1995PLC030604                                                                                           |

**NOTICE OF THE 01st EXTRA- ORDINARY GENERAL MEETING, E-VOTING AND VIDEO CONFERENCE INFORMATION**

Notice is hereby given that the 01st Extra- Ordinary General Meeting (EGM) of the Company, for the financial Year 2024-2025, is scheduled to be held on Friday, 28<sup>th</sup> June 2024 at 04:30 p.m.IST through video conference (VC), pursuant to the General Circular No. 09/2023 dated September 25, 2023, issued by the Ministry of Corporate Affairs.

Deemed Venue for the meeting: -8th Floor, South Tower, KRM Plaza, No. 2 Harrington Road, Chetpet, Chennai, Tamil Nadu, India, 600031.

In compliance with the provisions of section 108 of the Companies Act, 2013 read with rule 20 of the Companies (Management and Administration) Rules, 2014, and to the General Circular No. 14/2020 dated April 8, 2020, read with General Circular No. 17/2020 dated April 13, 2020, General Circular No. 20/2020 dated May 5, 2020, General Circular No.02/2021 dated January 13, 2021, General Circular No. 10/2022 dated December 28, 2022, and General Circular No. 09/2023 dated September 25, 2023 issued by the Ministry of Corporate Affairs,the Company has made arrangements with Central Depository Services (India) Limited (CDSL) to facilitate e-voting and video conference platform to participate and vote in respect of matters to be transacted at the Extra-Ordinary General Meeting.

A person, whose name appears in the Register of Members/ Beneficial Owners as on the cut-off date i.e., 21st June 2024 only shall be entitled to avail the facility of remote e-voting and video conference platform in the Extra-Ordinary General Meeting conducting through online / electronically.

Any person who becomes a Member of the Company after the dispatch of Notice of this EGM and holding share as on cut-off date i.e., 21st June 2024, can follow the process for generating the Login ID and Password as provided in the Notice of the EGM. If such a member is already registered with CDSL/ NSDL for e-voting, the existing User ID and Password can be used for casting vote.

The remote e-voting facility shall commence on Tuesday25th June 2024, 09:00 a.m. (IST) and shall end on Thursday, 27th June 2024, 05:00 p.m. (IST). The remote e-voting shall not be allowed beyond the said date and time. Hence, all the members will be able to vote through the facilitated mode of remote e-voting within the above specified timeline.

The members who have cast their vote by remote e-voting may attend the meeting but shall not be entitled to cast their vote again. Those members who have not cast their vote, may attend the meeting, they shall be eligible to vote through remote e-voting system available during the Extra-Ordinary General Meeting.

Notice for the meeting can also be viewed at <http://www.sftd.in> and on the website of CDSL <http://www.evotingindia.com>

Any query/grievance connected with the video conference and voting by electronic means, may be addressed to [helpdesk.evoting@cdslindia.com](mailto:helpdesk.evoting@cdslindia.com)

**-By order of the Board-  
For S.M.I.L.E. MICROFINANCE LIMITED**

|                            |                                   |
|----------------------------|-----------------------------------|
| <b>Place: Chennai</b>      | <b>Sd/-</b>                       |
| <b>Date: June 05, 2024</b> | <b>ManagingDirector &amp; CFO</b> |

